contribution of funds to the parties is absolutely baseless.

SHRI PILOO MODY: How the Minister would know about what funds are collected by the party?

MR. SPEAKER; Please sit down.

SHRI PILOO MODY: There may be other Ministers who might know but not this Minister.

## Concessions to Small Drug Units

•23. SHRI ANADI CHARAN DAS: SHRI P. GANGADEB:

Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) whether Government have taken a decision to give concessions to small drug units; and

(b) if so, the salient features thereof?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND CHEMICALS (SHRI SHAHNAWAZ KHAN): (a) and (b). The following concessions are available to small scale drug manufacturing units:

(i) All drug manufacturing units with an annual turn-over not exceeding Rs. 50 lakhs have been exempted from paragraphs 9, 10 and 13 of the Drugs (Prices Control) Order, 1970 relating to obtaining prior approval of Government for the revision/fixation of prices of formulations.

(ii) Units having turn-over not exceeding Rs. one crore are allocated canalised raw materials on the basis of best of past two years' consumption plus 30 per cent towards growth.

(iii) Units having turn-over of Rs. one crore or above are allocated canalised raw material on the basis of best of past two years' consumption plus 15 per cent towards growth.

को कल। दि चरण दास : मै यह जानना चाहता हूं कि देस में एक करोड़ हपये से ज्यादा उत्पादन करने वासी कितनी इकाइयां हैं, वे कौन कौन सी हैं घौर उन के प्राफिट कितने हैं। मै यह भी जानना चाहता हूं कि सरकार ड्रग्य का प्राइस कंट्रोल करने के लिए क्या कर रही है । ज ज

भो झाहणवाख कां : मोटे तौर पर देश में लगभग 2300 हग मैनुफ्रैक्वर्रिमैं यूनिट्स हैं। उन में से लड्भ्भमें 120 यूनिट्स ऐसे हैं, जिन का टर्न-प्रोवर क्यूरो प्राफ इंडस्ट्रियल कास्ट्स एंड प्राइसिज के पास जाता है। बाकी का टर्न-प्रोवर पचास लाख रुपये से कम है भौर वे प्राइस फ्रिक्जंबन के तहत नही आते है। ज<sub>र</sub>ां तक प्राफ्रिटस का ताल्लुक है, हजारो कम्पनियों का कितना प्राफ्रिट है, यह बताना मुयकिन नही है। इम के लिए बहत लम्बा-चौडा ज्याब देना होर्में।

भ्यों प्रचाबि भारण दक्ष में ने पूछा है कि प्राइम कट्रोल करने के लिए सरकार क्या कर रही है।

अरें झ हमब आ का : दबाइयों की कीमते डुग्ज (प्राईसिज कट्रोल) एक्ट. 1970 के तहत तय की जाती है----वे उस से कंटोलड हैं।

SHRI P. GANGADEB: 'In view of the fact that adulteration in drugs is rampant in this country together with our Indian markets now being flooded with spurious drugs in spite of the Drug Control Order. I would like to know from the hon. Minister what steps the Government propose to take to ensure that the drugs manufactured by small firms are strictly according to standard specifications?

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भो सः हम ताथ भा : इस के लिए हर एक स्टेट में ड्रमें कट्रोवर्स हैं भी उन को हिद्यायत की गई है कि वे निगरानी इस के अपर एक्पेरसाइय करें और जो भी कही ऐसा केस उन को थिले उस के खिलाफ सक्त कार्यवाही करें। यह हिदायस उन को की गई है।

SHRI K. S. CHAVDA: Eighty per cunt of the total turnover, that is, total sales, in the drugs is in the hands of the foreign firms. May I know whether the Government is going to excmpt small Indian drug units from the purview of the Drugs Price Control order 1970? If not, why not?

SHRI SHAHNAWAZ KHAN: All the drug units whose annual turnover is less than Rs 50 lakhs per annum are exempt from the operation of the Drug Price Control Act of 1970.

SHRI K S. CHAVDA: My question is regarding the exemption of small Indian Drug units from the purview of this order. He includes both.

MR SPEAKER: Why do you use the drug for protection!

SHRI SHAHNAWAZ KKHAN: There is no discrimination between Indian and Foreign drugs in the matter of exemption.

SHRI RAJA KULKARNI: It is known that a large number of drug units are small manufacturers but they are finding it difficult to get their basic raw materials from the basic drug manufacturers. Government has announced the prices for 26 basic drugs but the small units are not getting the basic raw materials. May I know what steps do the Government propose or what steps have the Government taken to see that raw material supplies for the basic drugs are ensured at the announced prices.

SHRI SHAHNAWAZ KHAN: By and large, the small units are getting their quota. If the hon. Member has any firm in mind he san kindly refer that to me. I can take proper action in that regard. As far as canalisation of drugs is concerned, small scale drug units are given preference. As I said the units having an annual turnover of less than Rs. 1 crore are given 30 per cent in excess of the requirements.

SHRI RAJA KULKARNI: You know that small drug units are closed for want of basic drugs.

SHRIMATI PARVATI KRISHNAN: The hon. Minister said that the Government are keeping vigilant eyes on checking the spurious drug manufacture. I would like to know categorically what steps the Government is taking to see that spurious drugs are not produced. I would like to know the steps that are going to be taken to see that the drug industry is protected from the manufacture of spurious and adulterated drugs thereby the lives of the rest of the people are saved.

MR, SPEAKER: The question is about the concessions to the small drugs producers.

SHRI VAYALAR RAVI: This is an important question.

SHRIMATI PARVATI KRISHNAN: We would like to know the steps the Government is taking .(Interruptions).

MR. SPEAKER: All of you please do not speak simultaneously.

SHRI SHAHNAWAZ KHAN: The enforcement of the Drug Control Order is done by the Ministry of Health. The State Governments have their own Drug Controllers and they have strict instructions to exercise vigilance and that is being done.

SHRIMATI PARVATI KRISHNAN: We want to know whether there is any procedure. MR. SPEAKER: Next question. We have hardly done two questions in 25 minutes.

SHRI JYOTIRMOY BOSU: They have collected Rs. 80 lakhs from the drug manufacturers. So, how can they take action against them? I am only trying to help them. After all, gratitude should be there.

MR. SPEAKER: He is wearing the same goggles all the time....

SHRI JYOTIRMOY BOSU; The drug industry in Bombay has made a lot of money. If he likes, I can give the names, and I shall give notice of that.

## Allotment of Petrol Pumps to Cooperatives of Taxi and Auto-Rickshaw Owners

\*24. SHRI RAJDEO SINGH:

Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) whether Indian Oil Corporation has allotted any consumer petrol pumps to cooperatives of Taxi and Auto-rickshaw owners for their exclusive use; and

(b) if not, the reasons therefor?

THE MINISTER OF PETROLEUM AND CHEMICALS (SHRI .D. K. BOROOAH) (a) Yes, Sir.

(b) Does not arise.

श्वी राजवेब सिंह मैं मती महोदय में यह जानना चाहता हूं कि अभी तक किनने पेट्रोल पम्प इन कोआपरेटिव सासाइटीज को दिए गए हैं ? साथ-साथ यह भी चताएं कि क्या एक कोआपरेटिव सांसाइटी को एक ही पम्प न्या नया है ये एक में ज्यादा दिया गया र गौर यह अप्रेंजमेंट दिल्लो के लिए ही है या देश के बन्य झौर बड़ें शहरो के लिए भी है ।

Oral Answers

भी देवकार. उक्तर : मध्यक्ष महोदय, मुझं जहा तक पता है कि यह पेट्रोल पम्प क्रभी तक नीन कांग्रापरेटिव संश्लिद्धियों को दिया गया है, दो संगलइटियों को दिया गया है जो संग्लाइटी के व्यक्ति को दिया गया है जो सोसाइटी के डायरेक्टर थे। यह जनवरी 71 झौर रूर्चि 71 में दिए गए थे ग्रीर ये तीनों मद्राम शहर के है। उस के पहले फिसी का दिया नहीं गया था झार उस के बाद भी किसी को नहीं दिया गया।

**एक माननोय स**दस्य भ्रोर देने वरकाई इरादा भी नहीं है ?

श्री देवकान् । यह । प्रभी जो रूल वायम हे इग में हम दे सकते है जा शहाद हुए है लड़ाई में. उनकी फेभिनी को झार जा घायल हुए है. विक्लाग हुए है उन को तथा 25 प्रतिशत धर्म। शेड्यूल्ड शास्ट - रेड्यूल्ड ट्राइब्ज के उपयागी लागों को देने का निर्मय हा गया है । आज में उस का काम शरू हा गया है । आज में उस का काम शरू हा गया है । आज में उस का काम शरू हा गया है । आज में उस का काम शरू हा गया है । आज में उस का काम शरू हा गया है । आज मों के दफ्तर में होगा । यह काम झाज में शुरू हो गया दिल्ली में घोर मार्ग हिन्दुस्तान में यह काम होगा ।

SHRI PILOO MODY: Who is the Member of Parliament who has applied? Whose relative is getting it?

SHRI D. K. BOROOAH: I have not seen the list, and so, I do not know.

भी राजदेव सिंह क्या इस नरह का अरेजमेट सिर्फटैक्सी भोनसं भौर भाटो रिक्सा मानर्स की कोमापरेटिव सोमाइटी के लिए ही है या जो प्राइवेट कार भोनें ने हैं उन का कोमापरेटिव के लिए भो दिवार करेगे ?